

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1521
(To be answered on the 10th February 2022)**

MID AIR COLLISION OF AIRCRAFTS

1521. SHRI V.K. SREEKANDAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Airports Authority of India (AAI) is not reporting incidents of accidents and lapses at the airports to the Directorate General of Civil Aviation (DGCA) and if so, the details and the reasons therefor;
- (b) whether it is also a fact that the DGCA has come to know about many incidents through their surveillance and if so, the details thereof;
- (c) whether there is lack of coordination among Air Traffic Controllers of the AAI; and
- (d) whether the incident which happened at Bengaluru airport on 7.1.2022 was testimony to the said lack of coordination and lapses on reporting incidents to DGCA and if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

(a) & (b) No Sir. Airports Authority of India (AAI) is reporting incidents/ occurrences through an established reporting procedure in terms of Civil Aviation Requirements (CAR) issued by Directorate General of Civil Aviation (DGCA). However, AAI has informed that the following two incidents have come to notice, which have not been reported :

i) Simultaneous departures on 07.01.2022 involving Indigo Airlines flight 6E-455 & 6E-246 from two adjacent parallel runways at Bangalore Airport resulting in loss of separation. The surveillance controller took corrective avoiding action and the flights were separated.

ii) On 15.01.2022 Etihad Airways Flight ETD216 was given landing clearance without taking positive runway vacated report on radio communication from the follow-me-jeep. The incident is under investigation by DGCA.

In addition, DGCA has informed that certain violations related to missed

Breath Analyzer examination and non submission of undertaking by Controllers declaring that they were not under the influence of alcohol were detected during surveillance which were not reported as per provisions under DGCA CAR .

(c) & (d) No Sir. The coordination procedures are documented and standard operating procedures are published. The incident which happened at Bengaluru Airport on 07.01.2022 due to failure of coordination between two tower units at the airport has been classified as a serious incident which is under investigation by Aircraft Accident Investigation Bureau (AAIB).
